Declaration of Assets and Liabilities

Year 2020 - 21

1, Amil Kumar varma , son/daughter/wife of BINOD PRASAD ged 36 years, belonging to BIHAR LEGI SLATINE ASSAMBLY

service and presently working as SECURITY GUARD

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

give	Details of move (Assets in joint in) Description Cash Deposits in Banks, Financial	name indicat	ing the exter	Dependant-1	ership will also Dependant-2 Name	Dependant-3
3 No. (1)	Cash	\$87	Name(S) ALPNA LOMA 50,000	NILL	NILL	NILL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	50,000/-	NJLL	``	Described on Laboratory Transport of the Control of	4. 7. 1,
(iii)	Bonds, Debentures and Shares in companies	NIL	1,		Posts Delication Salar Posts and across),
(Iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	Palicy No 55990923 AS 12,323/	APPROXIMATE TO A SECURITION OF THE PERSON OF	11	Governos Miscostore No 1 Poste S 1 OS C Port OS/ et	1,
(v)	Motor Vehicles (details of make, etc.)	NJZ	NIC	1,	Water Neb	es ,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,,
(vi)	Jewellery (give details of weight and value)	Crold 958 ran	trold 50g Silver 250g	^^	The overlier of the second sec	11
(vii)	Other assets, such as values of claims / interests	NJLL	NIL	11	To be a se	1,

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

अभित कुमार वर्मी 01/03/2021

B. Details of Immovable assets

[Note: Properties in Joint ownership indicating the extent of joint ownership will

also have to be indicated)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i) .	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				Agos brieseld For Single or a Franchise or a Franchise or a Franchise or a	1 (4.4 (C) per
(11)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value				Non agun Thatha Torys Every Catassas	ara. Ezad Saglaj
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value				encues Significant Patent Patent Significant Patent	
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Prince of the second se			C and the second of the second	
(v)	Others (such as interest in property)			•	l susta	

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as
(a)	(i) Loans from Banks		The second of the control of the control
	(ii) Loans from financial institutions		All Control of the co
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		and the responding
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

	(d) dues to departments dealing with telephones	NIZ	NJC	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	V	17	
	(f) Other dues, If any		The state of the s	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto	PAN NO -	The Committee of the Co	
	which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL	Marie Chevalen Park	
II y T (c	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.])1		
	(iii) Sales Tax (Only in case of proprietary business)	۸,	Library of the control of the contro	
	(iv) Property Tax		. (6.88) Marc 4 - 1 2 c (1.80)	

Personal Detail

GPF/CPF/PRAN No.		111004647924
Gender	:-	M (M/F)
Date of Birth		0 5 0 1 1 9 8 5 (DD/MM/YYYY)
Class/Group	:-	(A/B/C)
Cadre		SECURTTY WARD BITHAR VIDHAN SABH A PATNA (Full Name e.g. B.A.SBihar Administrative Service, B.S.S Bihar Secretariat Service etc.)
Home District	;=	GAYA
I hereby o knowledge and be		that the above details are true to the best of my

Signature अभित कुमार बर्मा Name of Employee: Agnil kumas yasma

Place: D.LA. DATNA

Designation: SECVRITY COURLD

Date: 01/03/2021

Department: BIHAR LEGISLATIVE ASSEMBLY

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

> अधान कुमार वर्मा 01/03/2021